

tion known as the T.E.S. examination;

(b) if so,

- (i) when this examination was held last;
- (ii) the number of candidates who sat in the examination and were declared successful;
- (iii) the total number of vacancies in the S.D.O. cadre which existed when the examination was held;
- (iv) the number of vacancies filled so far; and

(c) when the next examination is likely to be held?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) There is no cadre of Telephone Supervisors. Apparently the Hon. Member refers to Engineering Supervisors. Promotion from Class III officers to the Telegraph Engineering and Wireless Service Class II is subject to passing a qualifying examination.

(b) (i) 1958.

(ii) 182 and 149 respectively.

(iii) 60. The examination is a qualifying one.

(iv) Qualified officials are appointed, subject to their fitness, as and when vacancies occur.

(c) June, 1962.

#### Promotion of Telephone Supervisors

**243. Shrimati Ila Palchoudhuri:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that promotion of Class III P. & T. personnel of the grade of Telephone Supervisors to Class II grade similar to that of S.D.O. Telephones, is made on seniority or seniority-cum-efficiency basis, and not subject to passing any examination; and

(b) if so, why the same method of promotion is not applied in the case

of promotion of Telephone Supervisors to the grade of S.D.O.?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) Such promotions are confined to the non-technical arms of the Posts and Telegraphs Department.

(b) The higher technical responsibilities of Class II grade officers require a test of the technical knowledge of the Class III officers before appointment to Gazetted rank.

#### Import of Diesel Locomotives

**244. Shrimati Ila Palchoudhuri:** Will the Minister of Railways be pleased to state:

(a) whether Government of India propose to import some broad gauge high horse-power diesel locomotives;

(b) if so, the details of the proposal together with its financial implications; and

(c) the reasons for importing these locomotives?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes.

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 7].

(c) Capacity for the manufacture of diesel locomotives is not available in the country so far. Construction of the Diesel Locomotive Works at Varanasi is in progress.

#### Marine Products Processing Training Centre

**245. Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether negotiations between India and Japan for establishing a Marine Products Processing Training Centre in Mysore State are in progress;

(b) the stage at which they stand at present; and

(c) if finalised, the details thereof

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) and (c). The negotiations have not been finalised so far.

#### Ukai Project

**246. Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 425 on the 11th August, 1961 and state:

(a) whether the report on the investigations of the Ukai Project sent by the Government of Gujarat has since been considered; and

(b) if so, whether it has been sanctioned?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). Ukai Project has since been approved by the Government of India.

#### Patients suffering from life-long diseases

**247. Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government do not take the liability to treat persons suffering from life-long diseases after giving treatment for three months and the patients have to purchase costly medicines from the market after that period;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to remove this handicap and change the rules in this regard?

**The Minister of Health (Shri Karmarkar):** (a) No. However, in the case of patients suffering from Diabetes, refund in respect of cost of 'Insulin' is not allowed except in cases where it is prescribed during the initial stage of the disease, i.e., for the first three months after the first detection of Diabetes or when the patient develops some complications and is hospitalised:

(b) It has been considered that injection of Insulin is not a cure and

often it is necessary for very long periods, and for the patient's lifetime. Free Insulin treatment beyond the stipulated period of three months is not therefore allowed for reimbursement.

(c) Does not arise in view of (b) above.

#### Traffic Problem in the Capital

**248. Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that traffic problem in the capital is becoming increasingly unmanageable day by day; and

(b) if so, the steps taken or proposed to be taken to meet the situation?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). The required information is given in the Statement laid on the Table of the House. [See Appendix II, annexure No. 8].

#### Accommodation in Departmental Telegraph Office

**249. Shri Karni Singhji:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware of the inadequacy of accommodation at the present Departmental Telegraph Office, Bikaner and the consequential inefficiency in its working; and

(b) if so, the steps being taken or proposed to be taken to improve the efficiency and to provide better hygienic working conditions for the Staff?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) The telegraph office building is a new one, constructed in the year 1958 and provides for accommodation as anticipated then. Consequent on the growth of the office, however, additional accommodation is now felt necessary.